

(AM) (6)

CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALLAHABAD

...

Registration OA.No. 646 of 1987

Madan Mohan Varma Applicant

vs.

Union of India and ors ... Respondents

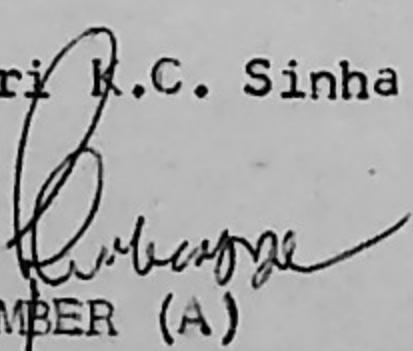
Hon' Mr Justice Kamleshwar Nath, V.C.

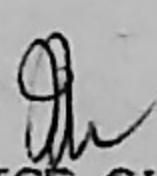
Hon' Mr K. Obayya, A.M.

(By Hon' Mr Justice Kamleshwar Nath, V.C.)

The Counsel for the opposite parties Shri K.C. Sinha has filed an application stating there in that the applicant namely, Shri Madan Mohan Varma has died on 18.2.88. No substitution application has been filed; and no heir has come forward. The case is consigned to the record as having abated.

Shri K.C. Sinha is present for the Op.Ps.


MEMBER (A)


VICE CHAIRMAN

(sns)

January 25, 1990

Allahabad.